

Central Administrative Tribunal  
Principal Bench

O.A.No.2440/98  
M.A.No.2580/98

Hon'ble Smt. Lakshmi Swaminathan, Member(J)  
Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this the 5th day of April, 1999

1. Naresh Kumar  
s/o Shri Bhule Ram  
r/o A-45, Vijay Vihar  
New Delhi.
2. Satya Bir Singh  
s/o Sh. Gopi Ram  
r/o A-45, Vijay Vihar  
New Delhi.
3. Yash Pal Singh  
s/o Sh. Kuwar Pal Singh  
r/o E-54, Harijan Basti  
Kaundali  
Delhi.
4. Vinod Kumar  
s/o Sh. Phool Singh  
r/o H-36B, Ward No.I  
Mehrauli  
New Delhi.  
(By Shri U.Srivastava, Advocate) ... Applicants

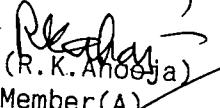
Vs.

1. The Chief Secretary  
5, Shamnath Marg  
New Delhi.
2. The Director General  
Delhi Home Guards & Civil Defence  
CTI Complex, Raja Garden  
New Delhi.
3. The Commandant  
Delhi Home Guards & Civil Defence  
CTI Complex, Raja Garden  
New Delhi.  
(By Shri Rajinder Pandita, Advocate) ... Respondents

O R D E R (Oral)

Hon'ble Smt. Lakshmi Swaminathan, Member(J)

Learned counsel for the applicant states that he wishes to seek his remedy before the Department. He seeks and is allowed permission to withdraw the OA. OA is accordingly dismissed as withdrawn.

  
(R.K.Ahooja)  
Member(A)

  
(Smt. Lakshmi Swaminathan)  
Member(J)

/rao/